

**SHIPPING AND TRANSPORT (SHRI IQBAL SINGH)** : (a) to (c). The information required is being collected and will be laid on the Table of the Sabha, when received.

**Material supplied for Construction of National Highways**

2907. **SHRI D. N. TIWARY** : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether there is any Central Agency to check the quality of quantity of material supplied for the construction of National Highways ;

(b) if so, whether the material supplied for National Highway No. 28 (Now lateral road) falling in the District of Saran (Bihar) has ever been checked by any Central Agency ; and

(c) whether Government are aware that material supplied for this road was of much lower quality and even less in quantity ?

**THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS, AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH)** : (a) Though the Central Government is responsible for the improvement and maintenance of National Highways, the works are executed through the agency of the State Governments in whose jurisdiction the particular National Highway lies. The State Governments have their own Public Works Departments for construction and maintenance of all roads including National Highways in their jurisdiction. They have their own arrangements for checking the quality and quantity of materials supplied by the contractors according to the specifications and terms of the contract. As such, there is no separate Central Agency to check the quality or quantity of material supplied for the construction of National Highways.

(b) No, Sir.

(c) The Bihar Public Works Department have intimated that whenever substandard materials were supplied, these were rejected by the State Public Works Department and not paid for, they have accepted the materials as per actual measurements and there has been no incident of supply of materials in less quantity.

**Foreign Missionaries in Assam**

2908. **SHRI K. P. SINGH DEO** : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Government of Assam have asked the foreign Missionaries in Lakhimpur District to leave the State ;

(b) whether the activities of these Missionaries have been found anti-Indian ;

(c) if so, the activities in which these Missionaries were engaged ; and

(d) if answer to part (b) is in the negative, the reasons for their expulsion from the State of Assam ?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA)** : (a) Some foreign missionaries in Lakhimpur have been asked to leave Assam.

(b) No, Sir.

(c) Does not arise.

(d) For considerations of security.

**Alleged Demolition of Mosques in Idgah Area, Delhi**

2909. **SHRI YASHPAL SINGH** : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Central Government was consulted before certain mosques were demolished in Idgah area of Delhi ; and

(b) if so, what advice was given to the Delhi Administration ?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA)** : (a) The Central Government were not consulted by the Delhi Municipal Corporation in regard to the demolition operations in the Idgah area.

(b) Does not.

**Survey and Excavation work in Orissa**

2910. **SHRI CHINTAMANI PANI-GRAHI** : Will the Minister of EDUCATION